## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 129(ND)14 CA. NO.

PRESENT: B. S. V. PRAKASH KUMAR HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2016 AT 02.00 P.M

NAME OF THE COMPANY: M/s. Sh. Rajnish Chadha V/s. M/s. Celsius Healthcare Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
١.	Mr. JATIN	MONGIA, ADV.	PETITIONER	plai ly
2.	Ms- Aishu	Mishae, Adv	Respondents	Mike
3- 1	Mr. Amii	ind kumer R-2	Raspondent	

Order

The matter is adjourned to 19.08.2016 at 2 p.m.

(B.S.V. PRAKASH KUMAR) Member (Judicial)